- (d) whether B.S.F. has to work under trying circumstances and there are no separate Centres for them to conduct armed exercises; and
- (e) if so, whether the Government propose to set up separate armed exercises Centres for B.S.F.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI RAJESH PILOT): (a) and (b) The service conditions and allowances for the Border Security Force are determined from time to time based on the skill job requirements and after taking into consideration recommendations of Pay Commissions.

(c) During the period October, 1992 to September, 1993 the following number of personnel and officers of para-military forces were killed:—

BSF		123
CRPF		44
AR		21
CISF		6
ITBP	_	3

(d) B.S.F. has to perform duties assigned to it as an armed force of the Union. B.S.F. has training Centres where armed exercises are conducted.

(e) Does not arise.

[English]

## **Irrigation Potential**

3352. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total amount of outlay fixed for 1992-93 and 1993-94 to create additional irrigation potentiality through different sources in Gujarat;
- (b) whether the amount allocated for this purpose has been released;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) Allocation of funds to Major and Medium and Minor Irrigation Projects is included in the overall Central Assistance in the State Plan outlays approved by the Planning Commission. For the years 1992-93 and 1993-94, the approved outlays for Major and Medium' and Minor Irrigation Schemes in Gujarat are as under:

		(Rs. in crores)		
	Revised approved Outlays	Approved Outlays		
	(1992-93)	(1993-94)		
Major & Medium	407.08	437.08		
Minor Irrigation	53.02	53.02		
Total	460.10	490.10		

In addition, institutional investment for Minor Irrigation Schemes during 1992- 93 was Rs. 32.91 Crores. A target of Rs. 73.50 Crores has been fixed for 1993-94.

(d) Does not arise.

## Selection of Candidates under Colombo Plan

3353. DR. ASIM BALA: Will the Minister of COAL be pleased to state:

- (a) the number of Scheduled Caste/Scheduled Tribe employees working in the Coal India Limited, category-wise;
  - (b) the number of Mining Engineers

of the Coal India Limited sent abroad under Colombo Plan during the last three years, colliery-wise;

- (c) the number out of them belonging to Scheduled Caste/Scheduled Tribes; and
- (d) the criteria for selection of candidates for Colombo plan?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a)

Group	No. of SC	No. of ST
A	327 (Executives)	198 (Executives)
В	1032	235
С	100625	51405
D	49371	29275
D(S)	7087	34

(b) The number of Mining Engineers of CIL sent abroad under Colombo Plan

during the last three years, subsidiarywise, is as under:—

	ECL	BCCL	CCL	NCL	WCL	SECL/ MCL	CMPDIL	CIL
91-92	4	1	1	1	-	8	4	2
92-93	-	-	-	-	-	-	-	1
93-94 (Upto 10.12.93)	-	-	-	2	2	-	1	-